

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 4166 OF 2008

SANTOSH KUMAR TRIPATHI &amp; ORS.

Appellant (s)

VERSUS

U.P.POWER CORPORATION &amp; ORS.

Respondent(s)

(With appln(s) for impleadment as petitioner, directions,transposing respondents as petitioners, correcting the cause title,recalling the court's order,impleadment as party respondent,stay/direction and office report)

Date: 09/06/2009 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B. SUDERSHAN REDDY

HON'BLE MR. JUSTICE AFTAB ALAM

(VACATION BENCH)

For Appellant(s) Mr. Sunil Gupta, Sr. Adv.

Mr. Yatish Mohan, Adv.

Ms. Pooja, Adv.

For Mr. E.C. Vidya Sagar,Adv.

For Respondent(s) Mr. A.S. Pundir ,Adv

Mr. Siddharth Jain, Adv.

Mr. Sunil Kumar Jain,Adv.

Mr. Pradeep Misra ,Adv

Mr. Manoj Kr. Sharma, Adv.

Mr. Surya Kant ,Adv

Mrs K.Sharda Devi ,Adv

Mr. M.P. Shorawala, Adv.

UPON hearing counsel the Court made the following  
ORDER

Mr. Sunil Gupta, learned senior counsel appearing for the appellants started his arguments at 2.35 p.m. and concluded at 3.25 p.m. Thereafter Mr. Pradeep Misra, learned counsel appearing for respondent no.3 started his arguments and concluded at 3.40 p.m. Thereafter Mr. Sunil Gupta, learned senior counsel made his submission in rejoinder for five minutes.

Arguments concluded. Judgment reserved.

(R.K. Dhawan)

(Vinod Kulvi)

Court Master

Court Master